

**05.04.2010**

**OA No. 122/2010**

None present for applicant.

None is appearing on behalf of the applicant even on second round. None has appeared on behalf of the applicant on 12.03.2010 and also on 17.03.2010. It appears that the applicant is not interested in pursuing the matter. As such, the OA is dismissed for non prosecution.

**(B.L. KHATRI)**  
**MEMBER (A)**

**(M.L. CHAUHAN)**  
**MEMBER (J)**

AHQ

copy given vide

No 571

6/4/10

*[Signature]*